

ment the existing water and air pollution monitoring facilities; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI): (a) Yes, Sir.

(b) The agreement provides for import of scientific instruments and training of personnel for water and air quality monitoring.

Demand to convene a Round Table Conference to solve the Punjab problem

397. SHRI ALADI ARUNA *alias* V. ARUNACHALAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any demand from Sikh leaders to convene a Round Table Conference to settle the Punjab Problem; and

(b) if so, what decision has been taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) No such demand has been received by the Government.

(b) Does not arise.

Review of progress made implementation of 15-Point Programme by the National Integration Council

398. SHRI ALADI ARUNA *alias* V. ARUNACHALAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the National Integration Council at its meeting held on September 12, 1986 discussed the progress made towards the Fifteen-Point

Programme suggested by the former Prime Minister Shrimati Indira Gandhi in 1982; and

(b) if so, what decision has been taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b) National Integration Council discussed the progress of 15-Point Programme formulated by the late Prime Minister. The Council laid emphasis on vigorous implementation and follow-up of this programme. It was also decided to set up a sub-group of 3—5 members to suggest steps for follow-up action.

Communal clashes

399. SHRIMATI SUDHA VIJAY JOSHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the places where the communal clashes took place in the recent weeks; and

(b) whether the cause of these disturbances have been investigated and any remedial measures taken?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) In August serious communal incidents occurred, in Gujarat and Karnataka. In September, serious communal incidents occurred in Andhra Pradesh and Gujarat.

(b) The Governments concerned have been taking appropriate measures, preventive and punitive, under law to investigate the cases and to control the situation. The Central Government on their part provides advice and guidance as also make available Central paramilitary forces as and when asked for. The Central